

RAJYA SABHA

Thursday, the 7th April 1977/the 17th
Chaitra 1899 (Saka)

The House met at eleven of the clock,

Mr. Deputy Chairman in the Chair.

PAPERS LAID ON THE TABLE

Papers under the Major Port Trusts Act, 1963 and other related papers

THE PRIME MINISTER (SHRI MORARJI R. DESAI): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:

(i) Annual Accounts of the Cochin Port Trust for the year 1973-74, and the Audit Report thereon.

(ii) Annual Accounts of the Cochin Port Trust for the year 1974-75, and the Audit Report thereon.

(iii) Annual Accounts of the Cochin Port Trust for the year 1975-76, and the Audit Report thereon.

(iv) Annual Accounts of the Paradip Port Trust for the year 1974-75, and the Audit Report thereon.

(v) Annual Accounts of the Paradip Port Trust for the year 1975-76, and the Audit Report thereon.

(vi) Annual Accounts of the Calcutta Port Trust for the year 1974-75, and the Audit Report thereon.

(vii) Annual Accounts of the Calcutta Port Trust for the year 1975-76, and the Audit Report thereon.

(viii) Annual Accounts of the Madras Port Trust for the year 1975-76, and the Audit Report thereon.

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(ix) Annual Accounts of the Mormugao Port Trust for the year 1975-76, and the Audit Report thereon.

(x) Annual Accounts of the Visakhapatnam Port Trust for the year 1975-76, and the Audit Report thereon.

(xi) Annual Accounts of the Bombay Port Trust for the year 1975-76, and the Audit Report thereon.

(xii) Annual Accounts of the Kandla Port Trust for the year 1975-76, and the Audit Report thereon.

[Placed in Library. See No. LT-112/77 for, (i) to (xii)]

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I (i), (ii), (iv) and (vi) above.

I. Report (1975-76) and Accounts of the Central Inland Water Transport Corporation Limited, Calcutta and related papers

II. Report (1975-76) and Accounts of the Electronics Corporation of India Limited, Hyderabad and related papers

III. Report (1975-76) and Accounts of the Uranium Corporation of India Limited, Jaduguda and related papers

IV. Report (1975-76) and Accounts of the India Rare Earths Limited, Bombay and related papers

SHRI MORARJI R. DESAI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

I. (i) Ninth Annual Report and Accounts of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-113/77 for (i) and (ii)]

II. (i) Ninth Annual Report and Accounts of the Electronics Corporation of India Limited, Hyderabad, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-113/77 for (i) and (ii)]

III. (i) Ninth Annual Report and Accounts of the Uranium Corporation of India Limited, Jaduguda, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-113/77 for (i) and (ii)]

IV. (i) Twenty-sixth Annual Report and Accounts of the India Rare Earths Limited, Bombay, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-113/77 for (i) and (ii)]

Report (1975-76) and Accounts of the Poompuhar Shipping Corporation Limited, Madras and related papers

SHRI MORARJI R. DESAI: Sir, I also to beg lay on the Table a copy each in (English and Hindi) of the following papers:

(i) Second Annual Report and Accounts of the Poompuhar Shipping Corporation

Limited, Madras, for the year ended the 31st March, 1976, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (3) of section 619A of the Companies Act, 1956, read with sub-clause (iv) of clause (c) of the Proclamation dated the 31st January, 1976, issued by the President in relation to the State of Tamil Nadu.

(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT-167/77 for (i) and (ii)]

Notifications under All India Services Act, 1951

SHRI MORARJI R. DESAI: Sir, I also beg to lay on the Table the following papers:

I. A copy each (in English and Hindi) of the following Notifications of the Cabinet Secretariat (Department of Personnel and Administrative Reforms), under sub-section (2) of section 3 of the All India Services Act, 1951:

(i) Notification G.S.R. No. 93(E), dated the 26th February, 1977, publishing the Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1977. [Placed in Library See No. LT-230/77]

(ii) Notification G.S.R. No. 243, dated the 26th February, 1977, publishing the Indian Forest Service (Pay) Amendment Rules, 1977.

(iii) Notification G.S.R. No. 97(E), dated the 28th February, 1977, publishing the Indian Police Service (Pay) Third Amendment Rules, 1977.

(iv) Notification G.S.R. No. 98(E), dated the 28th February, 1977 publishing the Indian Police Service (Pay) Second Amendment Rules, 1977.